



भारत सरकार
Government of India
वित्त मंत्रालय, राजस्व विभाग
Ministry of Finance, Department of Revenue

कार्यालय, मुख्य आयुक्त सीमा भुलक (निवारक), प्रवेत्र, पटना
Office of the Chief Commissioner, Customs (Prev) Zone, Patna
चतुर्थ तल, केन्द्रीय राजस्व भवन, वीर चन्द पटेल पथ, पटना
4th Floor, Central Revenue Building, Bir chand Patel Path, Patna
दूरभाष सं०: 0612 2504043, फ़ैक्स सं०: 0612 2504770
ई-मेल : ccocuspatna@gmail.com तथा ccu-cuspatna@nic.in

C.No. VIII (48)03-Tech/CCO/Cus/Pat/2021/

Dated: - 16.03.2021

To

1. The Director General, Narcotics Control Bureau, Ministry of Home Affairs, West Block No. 1, Wing No. 5, R.K.Puram, New Delhi - 110066.
2. The Director General, Directorate of Revenue Intelligence, 'D' Block, I.P.Bhawan, I.P.Estate, New Delhi - 110002.
3. The Director General, Directorate General of Central Excise Intelligence, West Block VIII, Wing No. VI, 2nd Floor, R.K.Puram, New Delhi-110066.
4. The Commissioner, Directorate of Legal Affairs, 4th Floor, Rajendra Bhawan, 210, Deendayal Upadhyay Marg, New Delhi - 110002.
5. The Additional Director General, Directorate General of Systems Risk Management Division, 13, Sir Vithaldas Thackersey Marg, Opp. Patkar Hall, New Marine Lines, Mumbai - 400020.
6. All Chief Commissioners/Principal Commissioners/Commissioners, Customs, Customs (Prev), CGST & Central Excise, Central Excise(Audit), Service Tax, Service Tax (Audit) and LTUs.

Sir/Madam,

Sub: - Legal Verification of AEO applicants under AEO Programme.
- reg.

Kind reference is invited to the Board's Circular No. 33/2016-Customs dated 22.07.2017 and Circular No. 03/2018 - Customs dated 17.01.2018 on the above cited subject matter.

The following Importers/Exporters have applied for AEO T2 Status:-

S.No.	Name of the Applicant (M/s)	AEO Status	IEC No.	PAN No.
1	M/s ESL Steel Limited, Siyaljori, P.O.-Jagidih, P.S.-Chandankyari, Bokaro, Jharkhand - 828303	AEO- T2	2106002319	AABCE6875H

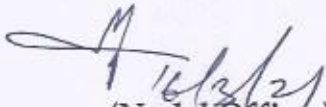
In terms of Para 3.2 of the Board's Circular No. 33/2016-Customs dated 22.07.2017 and Circular No. 03/2018 - Customs dated 17.01.2018, a

background check on the said Importer/Exporter for the last three years has to be made before grant of AEO Certificate. Therefore, it is requested that details as mentioned below against the said importer/exporter may be sent to this office by e-mail.

- i) Show Cause Notice issued to them during last three financial years involving fraud, forgery, outright smuggling, and clandestine removal of excisable goods or cases where Service Tax has been collected from customers but not deposited to the Government.
- ii) Case wherein prosecution has been launched or is being contemplated against the applicant or its senior management.
- iii) Whether there are any disputed duty demanded or drawback demanded or sought to be denied, in all the show cause notices issued under Customs Act, 1962 [other than those mentioned in point (i) and (ii) above] during the last three financial years. The ratio of such disputed duty demanded or duty drawback demanded or sought to be denied may be provided.

Further, when furnishing the details, if any, issue in brief, date of SCN/order, revenue implication etc, may be included. In case no comments are received within 14 days, it will be presumed that there is no objection in granting "AEO" status to the above applicant.

Yours faithfully,



16/2/21
(Nodal Officer)

Additional Commissioner (CCO),
Customs (Prev.) Zone,
Patna.

APPLICATION FORM

S. No.	Requirements	Our Comments
1	Name of the Company	ESL Steel Limited (Formerly Known as 'Electrosteel Steels Limited')
2	Category of business entity	Manufacturer, Importer, Exporter
3	Whether already ACP/AEO certified?	No
4	Address:	Village-Siyaljori, P.O.-Jogidih, PS-Chandankyari, Bokaro, Jharkhand, 828303
4(a)	Whether applicant is a manufacturer or Trader	Manufacturer
4(b)	Main items of manufacturing	Wire Rod, TMT Bar, DI Pipes, Billets, Pig Iron
4(c)	The economic sector of functioning of the applicant	Steel Manufacturing Sector
5(a)	Contact Person	Mr. Mahesh Iyer
5(b)	Designation of Contact Person	Chief Financial Officer
5(c)	Phone Number (Office) of Contact Person	NA
5(d)	Mobile Number of Contact Person	+91-8527196746
5(e)	Fax No. of Contact Person	NA
5(f)	Email Address of Contact Person	mahesh.iyer@vedanta.co.in
6	Company Registration No.	012663 CIN: U27310JH2006PLC012663
7	PAN of the Company (along with certified and stamped copy)	AABCE6875H (PAN Copy enclosed)

www.electrosteelsteels.com
 *08651-102477


Registered Office: Siyaljori, P.O. Jogidih, O.P. Bangaria, P.S. Chandankyari, Bokaro, Pin - 828303 Jharkhand, India
 CIN: U27310JH2006PLC012663

Corporate Office: Lohanchal Colony, Plot No. 10, Beside Sector 12, Bokaro Steel City - 827012 Jharkhand, India



S.No.	Requirements	Our Comments
8	List of sites, under control in the course of supply to/from international supply chain along with contact person and phone number	Address: Village-Siyaljori, P.O.- Jogidih, PS- Chandankyari, Bokaro, Jharkhand, 828303 Person: Mr. Sumit Burman Mobile: +91-7798884494 Person: Mr. Ramesh Chandra Ojha - Mobile: +91-8651037546
9(a)	Major Items of import	Coal, Limestone
9(b)	Main countries of import	Australia
9(c)	Major Items of export	Billet, Wire Rod, TMT Bar
9(d)	Main countries of export	Bangladesh, China, Nepal
10	Number of Bill of Entries filed during the preceding financial year	359
11	Number of Shipping Bills filed during the preceding financial year	16
12	Whether the business entity falls under the category of micro, small or medium enterprise (yes/no) (if yes, annex copy of evidence):	No

On behalf of ESL Steel Limited



Authorised Signatory
 Place: Bokaro (District)
 Date: February 1, 2021



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 +08651-102477

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 CIN: U27310JH2006PLC012663

Corporate Office: Lohanchal Colony, Plot No. 10, Beside Sector 12, Bokaro Steel City - 827012 Jharkhand, India



Government of India
Form GST REG-06
[See Rule 10(1)]

Registration Certificate

Registration Number :20AABCE6875H1ZQ

1.	Legal Name	ESL STEEL LIMITED			
2.	Trade Name, if any	ESL STEEL LIMITED			
3.	Constitution of Business	Public Limited Company			
4.	Address of Principal Place of Business	Siyaljori, Jogidih, Siyaljori, Bokaro, Jharkhand, 828303			
5.	Date of Liability	01/07/2017			
6.	Date of Validity	From	01/07/2017	To	Not Applicable
7.	Type of Registration	Regular			
8.	Particulars of Approving Authority				
Signature					
Name					
Designation					
Jurisdictional Office					
9.	Date of issue of Certificate	02/12/2020			
Note: The registration certificate is required to be prominently displayed at all places of Business/Office(s) in the State.					

This is a system generated digitally signed Registration Certificate issued based on the deemed approval of application on 02/12/2020 .



सत्यमेव जयते

Details of Additional Place of Business(s)

GSTIN 20AABCE6875H1ZQ
Legal Name ESL STEEL LIMITED
Trade Name, if any ESL STEEL LIMITED

Total Number of Additional Places of Business(s) in the State 2

Sr. No.	Address
1	Bandhdih, Bandhdih Rly Siding, Bandhdih Rly Siding, Bokaro, Jharkhand, 828303
2	Plot No. 10, Lohanchal, Beside Sector 12, Bokaro Steel City, Bokaro, Jharkhand, 827012



GSTIN

Legal Name

Trade Name, if any

20AABCE6875H1ZQ

ESL STEEL LIMITED

ESL STEEL LIMITED

Details of Managing / Whole-time Directors and Key Managerial Persons

1		Name	PRASUN KUMAR MUKHERJEE
		Designation/Status	Director
		Resident of State	Goa
2		Name	MAHENDRA SINGH MEHTA
		Designation/Status	DIRECTOR
		Resident of State	Maharashtra
3		Name	PANKAJ MALHAN
		Designation/Status	DIRECTOR
		Resident of State	Jharkhand
4		Name	POOVANNAN SUMATHI
		Designation/Status	DIRECTOR
		Resident of State	Tamil Nadu



सत्यमेव जयते

Government of India
Ministry of Commerce and Industry
Department of Commerce
Directorate General of Foreign Trade

Office of the Additional Director General of Foreign Trade, Kolkata
4, Esplanade East, KOLKATA
Importer-Exporter certificate



1. आईईसी /IEC 2106002319
2. फर्म का नाम/Firm Name ESL STEEL LIMITED
3. निगम की प्रकृति /Nature of Concern Public Limited
4. पता/Address

Address Line 1	Address Line2	City	District	State	PIN Code
801, UMA SHANTI APPARTMENTS,	KANKE ROAD, Contact No: 919874568455	RANCHI	RANCHI	JHARKHAND	834008

5. धारक का नाम / Name of the signatory applicant SUROJIT KUMAR DUTTA
6. जारी करने की तारीख/Date of Issue 15/03/2007
7. स्थाई खाता सं.(पैन) /PAN AABCE6875H
8. शाखा/इकाई का पता/Address of the Branch/Div./Unit if any :

S.No	Address1	Address2	City	District	State	Pincode
1	BLOCK EP - GP, BIP BUILDING C,	SECTOR V, SALT LAKE CITY	KOLKATA	24 PARAGANAS NORTH	WEST BENGAL	700091
2	VILL.SIYALJORI,	OP,BANGARIA,PS	BOKARO	BOKARO	JHARKHAND	828303
3	PLOT NO. 10, LOHANCHAL, BESIDE	SECTOR 12, BOKARO STEEL CITY	BOKARO	RANCHI	JHARKHAND	827012

स्थान /Place : RANCHI

तारीख/Date of Last Modification : 05/11/2020

(Issued from File no. /[KOLIECPAMEND00004408AM21] तारीख से जारी /dated : 05/11/2020)

Note : This is a system generated copy. In case of any discrepancy, please approach the DGFT Regional Authority (RA) concerned within 2 working days from date of last modification